

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject:- Change of place of sitting of the Additional District and Sessions Judges, Udhampur.

NOTIFICATION

No.: 1316 of 2025/RG

Dated: 08.04.2025

In the Interest of administration of justice, High Court of J&K and Ladakh, In exercise of the powers vested under Section 26 of the Civil Courts Act, 1977 and In-terms of Section 8(6) of Bharatiya Nagarik Suraksha Sanhita (BNSS), 2023 as well as other enabling provisions of the relevant laws, is pleased to authorize Additional District and Sessions Judge, Udhampur to hold sitting once in a week at Ramnagar in the existing court premises/building of Sub Judge, Ramnagar to deal with the cases originating from the jurisdiction of Sub Judge, Ramnagar as modified vide High Court Notification No. 1220 of 21025/RG dated 07.04.2025.

By Order.


8/4/25

(Shahzad Azeem)
Registrar General

Dated: 08.04.2025

No.: 20049-76/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu;
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Principal District and Sessions Judge, Udhampur;
9. Additional District and Sessions Judge, Udhampur;
10. Deputy Commissioner, Udhampur;
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
..... for information and necessary action.
12. Manager, Government Press, Jammu for publication in the gazette.
13. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
14. Incharge Library, High Court Wing, Srinagar/Jammu for information and for keeping the record of the same.
15. Order File.


8/4/25

Registrar General